HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Dated the 5th June, 2025

No. HCM/1/96/BENCH/

The Hon'ble Chief Justice is pleased to constitute

Single Bench Vacation court with the following Hon'ble Judges to take up urgent matters during the ensuing Summer Vacation starting from 21st June, 2025 to 5th July, 2025 as shown below:-

VACATION COURT

Date	Hon'ble Judge for Vacation Court
25 th June, 2025	Hon'ble Mr. Justice A. Bimol Singh
2 nd July, 2025	Hon'ble Mr. Justice A. Guneshwar Sharma

Further, it is informed that urgent matter pertaining to Civil and Criminal which is sought to be listed before the Vacation Court may be allowed to be filed till 12:00 Noon of 24th June, 2025 (Tuesday) and 1st July, 2025 (Tuesday). They shall be accompanied by separate applications for urgent listing before the Vacation Court clearly mentioning the reasons for urgency.

By Order etc.

Sd/-(KH. AJIT SINGH) REGISTRAR (JUDL.) HIGH COURT OF MANIPUR Imphal, the 5th June, 2025

to the learned members

No.HCM/1/96/BENCH / 11801 - 20 Copy to:

1. The Principal Secretary to Hon'ble Chief Justice, High Court of Manipur.

2. The P.S to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.

3. The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.

4. The Advocate General, Govt. of Manipur.

5. The Chairman, Bar Council of Manipur.

- 6. The Registrar General, High Court of Manipur.
- 7. The Govt. Advocate, Govt. of Manipur.
- 8. The Deputy Solicitor General of India.
- 9. The Registrar (Admin & Vigilance), High Court of Manipur.
- 10. The President, High Court Bar Association, Manipur. 7 For kind information and circulation

11. The President, AMBA, Manipur.

- 12. All the Jt. Registrars, High Court of Manipur.
- 13. All the Deputy Registrars, High Court of Manipur.
- 14. All the Assistant Registrars, High Court of Manipur.
- 15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
 - 16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
 - 17. The Court Masters, High Court of Manipur.
 - 18. Guard File/Order Book.
 - 19. Notice Board.
 - 20. Concerned File.

REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

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